



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3686/2019 in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
2	CRP(IO)/142/2021	ABDUL KARIM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. N BORO	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK (R-6) MR. S HAZARIKA (R-6)
3	WP(C)/185/2022	NANHELAL SAH Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. P K ROY SC, F C I
4	WP(C)/4449/2022	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. P DEKA	SC, ELEM. EDU GA, ASSAM
5	WP(C)/6928/2022	SHAHJAHAN ALI @ MD. SHAHJAHAN ALI Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	MR R ISLAM (R-10 & 13) MS. U NANDA (R-10 & 13) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024

13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7417/2018	SALEM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR. A M ALAMAN	GA, ASSAM
2	WP(C)/3244/2022	FAZLUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR. H A AHMED	GA, ASSAM SC, REVENUE
3	WP(C)/3700/2022	MOZIDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM
4	WP(C)/7105/2022	NITUL DEKA AND 22 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	SC, APDCL
5	WP(C)/8322/2022	PRASANTA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR D K ROY MS U SHARMA	SC, HIGHER EDU MR. J C GOGOI (R-4) MR. D HANDIQUE (R-4) MS. S E AHMED (r-7,8,9) MD A A HUSSAIN (r-7,8,9) MR B ISLAM (R-4) SC, DIB. UNIVERSITY

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/392/2018	NABA KUMAR NATH Versus SUNIL THAKURIA	MR A C ROY MR. N N JHA	
2	CRP(IO)/193/2019	BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS.	MR. T DEURI	
3	WP(C)/8152/2022	PRADIP DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	MR. K M HALOI (LEGAL AID COUNSEL FOR R-7) SC, REVENUE
4	WP(C)/1200/2023	MD. KHAMUD ALI Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 5 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR Y KOTHARI	MS. P DAS (R-5)
5	WP(C)/6204/2023	CHOW KEHIN MANNOW AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM MR. S P ROY (R-6) MR A K RAI (R-6) JYOTISH DAS (R-6) MS P DEY (R-6) MS. V RAI (R-6) SC, PNB

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